# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1183 TO BE ANSWERED ON 22ND DECEMBER, 2017

#### NATIONAL TOBACCO CONTROL PROGRAMME

## 1183. SHRI ANOOP MISHRA: SHRI HARIOM SINGH RATHORE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the funds allotted for National Tobacco Control Programme (NTCP), State-wise in the past three years including the current year;
- (b) the details of funds utilised by such States in past three years; and
- (c) the details of NGO's Societies which have been granted funds under NTCP programme during the last three years and the current year?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) & (b): The funds are approved activity-wise but are allocated/released to States pool-wise under NHM. Hence, a statement indicating SPIP (State Programme Implementation Plan) Approval & State-Wise Expenditure towards the activity –Tobacco Control under NHM during the past three years including the current year i.e. 2015-16; 2016-17; and 2017-18 is enclosed at **Annexure-I**. Approvals are given on higher side to improve the absorption capacity of the States.
- (c): The details of NGOs which have been granted funds under NTCP during 2014-15, 2015-16, 2016-17 & 2017-18 are enclosed at **Annexure-1I.**

# Detail of SPIP Approval Vs Utilization under NTCP for FY 2015-16 to 2017-18

(Rs. In Lakhs)

S.No.	State	2015-16		2016-17		2017-18	
		SPIP Approval	Utilization	SPIP Approval	Utilization	SPIP Approval	Utilization
A. High	n Focus States						
1	Bihar	794.82	38.99	460.50	41.35	490.89	4.40
2	Chattisgarh	90.20	5.58	431.50	49.33	441.78	17.69
3	Himachal Pradesh	0.00	8.45	0.00	4.01	0.00	0.00
4	Jammu & Kashmir	71.90	0.00	149.19	0.00	100.14	0.00
5	Jharkhand	652.50	8.34	462.96	78.90	435.67	15.69
6	Madhya Pradesh	602.05	73.77	21.05	27.02	0.00	0.00
7	Orissa	245.45	18.70	458.29	76.57	341.37	20.83
8	Rajasthan	682.90	2.39	558.32	415.01	483.78	121.55
9	Uttar Pradesh	623.50	217.45	3001.28	716.16	2220.60	324.51
10	Uttarakhand	328.13	0.00	197.30	35.96	237.05	6.82
	Sub Total	4091.45	373.68	5740.39	1444.30	4751.28	511.49
B. NE S	States						
11	Arunachal Pradesh	1.37	0.00	30.57	118.02	621.03	4.22
12	Assam	176.00	122.61	222.93	33.98	307.43	15.71
13	Manipur	84.00	2.59	247.88	0.00	240.39	0.55
14	Meghalaya	0.00	0.00	32.00	0.00	10.80	0.00
15	Mizoram	458.27	90.51	430.77	176.62	291.50	15.56
16	Nagaland	490.89	0.00	425.50	101.60	232.30	0.00
17	Sikkim	88.00	30.39	0.00	8.56	32.06	3.70
18	Tripura	139.50	24.38	186.21	60.54	133.73	0.00
	Sub Total	1438.03	270.47	1575.86	499.31	1869.24	39.73
C. Non	-High Focus States						
19	Andhra Pradesh	428.60	132.22	301.60	172.52	104.83	0.96
20	Goa	83.50	16.10	47.41	13.18	33.13	5.40
21	Gujarat	220.00	65.80	771.66	285.24	795.19	31.71
22	Haryana	88.00	0.00	73.28	0.00	41.71	0.00
23	Karnataka	662.66	0.00	752.86	283.99	777.51	100.63
24	Kerala	89.55	0.00	37.31	9.98	88.02	4.82
25	Maharashtra	545.50	41.12	645.10	90.09	457.43	20.44
26	Punjab	45.15	9.00	0.00	29.00	199.92	0.00
27	Tamil Nadu	225.00	100.00	258.33	13.93	125.15	0.00
28	Telangana	420.10	0.00	36.00	0.00	58.00	4.42
29	West Bengal	533.00	1.65	785.28	67.18	410.76	7.55
	Sub Total	3341.06	365.89	3708.83	965.11	3091.65	175.93
D. Small States/UTs							
30	Andaman & Nicobar Islands	328.13	0.00	43.64	0.00	59.68	0.00
31	Chandigarh	0.00	0.00	0.00	0.00	3.84	0.00
32	Dadra & Nagar Haveli	47.50	16.34	44.54	32.66	33.24	11.10
33	Daman & Diu	0.00	0.00	0.60	0.00	5.94	0.00
34	Delhi	93.00	0.00	110.91	11.17	227.80	1.33
35	Lakshadweep	23.80	0.00	23.80	3.21	15.24	2.15
36	Puducherry	29.40	0.00	28.76	7.25	13.57	3.02
	Sub Total	521.83		252.25	54.29		17.60
	Grand Total	9392.37	1026.39	11277.33	2963.02		744.75

#### Note:

- 1. SPIP Stands for State Programe Implementation Plan.
- 2. Utilization includes Utilization against Central Release, State share & unspent balances at the beginning of the year. It is updated upto 30.09.2017, hence provisional.
- 3. The Above Figures are as per FMR reported by State/UTs.

# Details of Funds released to NGOs under National Tobacco Control Programme (NTCP)

# **2014-15**

S.No	Name of NGO	<b>Fund Released</b>	Purpose
1.	Consumer online Foundation	16,68,000/-	For running of 24x7 National violation helpline on behalf of M/o Health & Family Welfare for reporting violations under COTPA Act,2003 & Rules made thereunder.
2.	Public Health Foundation of India (PHFI)	8,62,064/-	For organizing awareness campaign on world no Tobacco Day (WNTD), 2014 event in Delhi.

# **2015-16**

	<u> </u>				
S.No	Name of NGO	Fund Released	Purpose		
		(in Rs.)			
1.	Consumer online Foundation	18,34,900/-	For running of 24x7 National violation helpline service on behalf of M/o Health & Family		
	Tourradion		Welfare for reporting violations under COTPA		
			Act, 2003 made thereunder.		

## **2016-17**

S.No	Name of NGO	<b>Fund Released</b>	Purpose
		(in Rs.)	-
1.	Consumer online	20,18,280/-	For running of 24x7 National violation helpline
	Foundation		service on behalf of M/o Health & Family
			Welfare for reporting violations under COTPA
			Act,2003 & Rules made thereunder.
2.	Public Health	4,00,769/-	For 'Development of Video to depict status of
	Foundation of		tobacco control efforts in India' for the Opening
	India (PHFI)		Session of Seventh Session of Conference of
			Parties (COP7) held [7th November to 12th
			November, 2016] in India.
3.	Health Related	19,26,250/-	For setting -up the 'India Corner' during the
	Information		Seventh Session of Conferences of Parties
	Dissemination		(COP7) to the WHO FCTC hosted by MoHFW
	Amongst Youth		from 7th-12th November, 2016 india.
	(HRIDAY)		

#### 2017-18 (till date)

	<u> 2017 10 (till date)</u>				
S.No	Name of NGO	<b>Fund Released</b>	Purpose		
		(in Rs.)			
1.	Health Fitness Trust	75,000/-	For organizing thematic show/ Nukkad Natak at Nirman Bhawan and mass awareness slogan walkathon from Nirman Bhawan to India Gate on the occasion of World No Tobacco Day, 2017.		